

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (C). No. 494 of 2021

Rishi Raj Pandit ..... Petitioner

Vs.

State of Jharkhand & Anr. ... Opposite Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Mr. B.K. Jha, Advocate

For the O.P.-State : Mr. Aswini Bhusan, AC to Sr. SC-III

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**03/ 03.09.2021** With the consent of learned counsel for the parties, list this case before  
ensuing National Lok Adalat, which is going to be held on 11.09.2021.

**(Dr. S.N. Pathak, J.)**

Punit/-